## सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण,पश्चिम ज़ोन बेंच: मुंबई 3 रा ,४ था एवं ५ वा माला ,जय सेंटर, ३४ पी डी मेलो रोड,मस्जिद बंदर( पूर्व ),मुंबई - ४००-००९ CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,MASJID BUNDER (E), MUMBAI - 400 009. LARGER BENCH CAUSE LIST

\_\_\_\_ROOM NO.: \_505\_\_\_

DATED: 17/04/2023 DAY: Monday Time: 10:30 AM

**CORAM:** 

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. C. J. MATHEW, MEMBER TECHNICAL HON'BLE MR. P. A. AUGUSTIAN, MEMBER JUDICIAL

	APPEAL NO.	APPELLANT		RESPONDENT	REPRESENTA TIVE	REMARKS
MISC(OTHERS)MATTERS						
1	E/MISC/85288/ 2023	TATA HITACHI CONSTRUCTION MACHINERY CO. LTD.	Vs.	COMMISSIONER OF CENTRAL EXCISE- NAGPUR	IP/DR	Intervention Application
	E/85911/2013					
<u>LARGER BENCH MATTERS</u>						
2	E/173/2011	COMMISSIONER OF CENTRAL EXCISE -PUNE I	Vs.	JCB INDIA LTD.	IP/DR.	
3	E/1161/2011	JCB INDIA LTD.		COMMISSIONER OF CENTRAL EXCISE-DELHI IV	IP/DR.	
4	E/2968/2011	JCB INDIA LTD.		COMMISSIONER OF CENTRAL EXCISE-DELHI IV	IP/DR.	
5	E/791/2012	ACTION CONSTRUCTION EQUIPMENT LTD		COMMISSIONER OF CENTRAL EXCISE-DELHI IV	IP/DR.	Pertain to CESTAT Chandigarh Bench.
6	E/792/2012	ACTION CONSTRUCTION EQUIPMENT LTD		COMMISSIONER OF CENTRAL EXCISE-DELHI IV	IP/DR.	
7	E/793/2012	ACTION CONSTRUCTION EQUIPMENT LTD	Vs	COMMISSIONER OF CENTRAL EXCISE-DELHI IV	IP/DR.	

Prepared By:Head clerk

Verified By:Court Master

उप पंजीकार

Deputy Registrar CESTAT - Mumbai